

Minutes of the meeting held on 30th October, 2018 at 1500 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Yashovardhan Azad, Information Commissioner
Prof. M. Sridhar Acharyulu, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Shri Bimal Julka, Information Commissioner
Shri D.P. Sinha, Information Commissioner
Shri Amitava Bhattacharyya, Information Commissioner
Additional Secretary to the Commission, assisted by other officers

At the outset Commission placed on record appreciation for the efforts of Secretariat in successfully organising the Annual Convention in October, 2018

Agenda No.1: Action taken on earlier meeting's decision

The Commission was informed of the action taken on the decisions of the Commission's meeting held on 9.10.2018.

Action: JS(Admn)

Agenda No.2: Quality issues

Discussed.

Action: JS(MR)

Agenda No.3: Restatement of Values of Judicial Life

Deferred.

Action: JS (Admn)

Agenda No.4: Manpower issues

It has been decided that -

(A) **Consultants** - The contractual period of present consultants may be extended upto 31.10.2019 subject to:

- i) Specific recommendation of the Information Commissioner on the Appraisal/Performance Report.
- ii) Specific recommendation of the Information Commissioner concerned where the age of Consultants exceed 65 years.

(B) **Outsourced staff** - The contract period of M/s B.K. Enterprises & Jinendra Enterprises shall be extended upto 31.01.2020 with the same terms and conditions.

(C) **Legal Consultants** - The engagement of Legal Consultants ending at various dates shall be extended upto 31.10.2019. The present LCs are not required to appear in written examination/interview to be held shortly. The content of DoPT letter No 4/2/2012-IR dated 13.10.2015 was discussed.

Action: JS (Admn)

(D) **Extension** for the manpower provided by NICS I for VC and software related items approved in principle for further extension for another one year after the date of expiry following due process, being recurring requirement.

Action: JS(MR)

Agenda No.5: Vacation of stay orders in various courts

Deferred.

Action: JS(Law)

Agenda No.6: Provision of stone flooring in lieu of natural green grass floor of atrium and shifting of boundary wall toward CPWD residential quarter area

Stone flooring may be done. The shifting of boundary wall may be done, after examination of contractual/financial responsibility of NBCC.

Action: JS(P&B)

Agenda No.7: Extension of period of AMC & Contracts for AC & Electric works, Photocopiers, Hiring of Vehicles, Disposal of shredded papers, Watch & ward and Cut flowers & potted plants

HOD may decide in the cases, which fall under the powers of HOD.

Action: JS(P&B)

Agenda No.8: Any other item with the permission of the Chair

Nil.


(S.P. Beck)

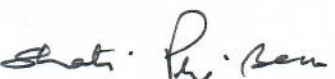
Joint Secretary (Admn)
31.10.2018

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (YA)
3. PPS to Information Commissioner (SA)
4. PPS to Information Commissioner (SB)
5. PPS to Information Commissioner (BJ)
6. PPS to Information Commissioner (DP)
7. PPS to Information Commissioner (AB)
8. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
2. Shri Sushil Kumar, DS(Admn)
3. Shri S.K. Rabbani, DS(Gen. Admn)
4. Shri T.K. Mohapatra, DR
5. Shri K.A. Talwar, DR
6. Shri U.C. Joshi, DR
7. Shri Surender Rohilla, Consultant
8. Shri S C Sharma, Consultant
9. Shri R.P. Grover, Consultant
10. Shri H.P. Sen, Consultant
11. Shri K.L. Das, Consultant
12. Shri A.K. Talpatara, Consultant


(S.P. Beck)

Joint Secretary (Admn)